

Shri N. Sreekantan Nair: May I know whether there is any educational qualification for receiving training?

Rajkumari Amrit Kaur: As the Deputy Minister has already told the House, the trainees must have the requisite certificates of nursing and in case of post graduate study in gynaecology and obstetrics they must be fully qualified doctors.

CONTRACT SYSTEM OF LABOUR

*405. **Shri Gidwani:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a deputation from Hyderabad led by the Secretary of the Central Railway Hamals Federation waited upon the General Manager of the Central Railway and protested against the re-introduction of contract system of labour for loading and unloading of the goods in Railway yards on the 19th May, 1953; and

(b) whether the deputation urged the Railway authorities to consider the advisability of entrusting loading and unloading work to co-operatives run by the Hamals themselves?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes.

Shri Gidwani: What was the original system? Is it a fact that Railway authorities have been encouraging Hamals for loading and unloading of things?

Shri Alagesan: That was the practice.

Shri Gidwani: Why is it that the new system is introduced which will lead to exploitation and corruption?

Shri Alagesan: Because the Hamals were not amenable to discipline.

Shri Gidwani: What was the complaint made about them?

Shri Alagesan: They served not only the railways but also the public and these were complaints against them. So the railway decided to introduce the contract system.

Shri Vittal Rao: May I know the consideration that weighed with the Railways to introduce the contract system at Hyderabad and give the same to a resident of Delhi?

Shri Alagesan: The contractor undertook to do the work in that place and he was given the contract.

Shri Vittal Rao: May I know, Sir, whether housing facilities and medical treatment facilities were granted to these Hamals previously?

Shri Alagesan: They are not railway labourers. They are independent workers.

सेठ गोविन्द दास : हैदराबाद के सित्रा और भी कहीं क्या इस प्रकार की पद्धति चल रही है या केवल हैदराबाद में ही है ?

श्री अरुणेश्वर : और जगहों में नहीं है ।

Shri M. B. Krishna: Is it not a fact that due to this system of contract since the Hamals are paid very low regular thefts are taking place in the goods yards causing a great loss to the Government?

Shri Alagesan: My information is that they are paid the same wages as before, and there are no thefts.

Shri Kelappan: Was it not possible for Government to get reliable contractors from Hyderabad itself?

Shri Alagesan: I should like to have notice for that question.

OIL MILL INDUSTRY

*409. **Shri Dabhi:** Will the Minister of Railways be pleased to refer to starred question No. 1775 asked on the 1st May, 1953 and state:

(a) whether it is a fact that the reduction of railway freight for the transport of groundnut has given encouragement to the oil mill industry as against the *ghani* oil industry; and

(b) if so, what is the policy of Government regarding mill oil *vis-a-vis* *ghani* oil?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Government are not aware of any such development.

(b) Government's policy is not to discriminate between mill oil and *ghani* oil industries in the matter of freight rates.

Shri Dabhi: Is it a fact that Government policy is not to encourage *ghani* oil as against mill oil?

Shri Shah Nawaz Khan: Government is not discriminating between the two.

DESPATCH OF FERTILISERS FROM SINDRI

*410. Shri Gidwani: Will the Minister of Food and Agriculture be pleased to state:

(a) whether all the quantity of ammonium sulphate was despatched from Sindri to various States before the start of monsoons to be made available to the cultivators;

(b) whether any balance had been left; and

(c) if so, what was the quantity?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes. The quantities of fertilisers required by the State Governments for the current season have all been despatched before the commencement of the monsoon. Sindri had an opening stock of about 50,000 tons on the 1st of January, 1953 and produced another 140,000 tons up to 30th June, 1953 thus making a total of 190,000 tons out of which 150,000 tons have already moved from Sindri.

(b) and (c). Since the production of sulphate of ammonia at Sindri is a continuous process, there is bound to be some balance at all times. The present balance may be about 40,000 tons.

Shri Gidwani: Is it a fact that it was stated in a press communique dated 20th May, 1953, that the balance of 40,000 tons was expected to be

cleared by special trains in three weeks?

The Minister of Agriculture (Dr. P. S. Deshmukh): Every arrangement has been made to move the stuff by special trains.

Shri S. N. Das: May I know whether the hon. Minister is in a position to state the quantity of fertilizers taken by these States?

Dr. P. S. Deshmukh: I have not got those figures. I think I had given them to the House the other day.

Shri A. M. Thomas: In view of the drawbacks in the distribution of fertilizers from the Central Pool, there was a proposal for Sindri to have its own marketing organization to take over distribution responsibilities. Is the proposition likely to materialise? If so, when?

Dr. P. S. Deshmukh: The difficulties were of a temporary nature. I do not think at present there is any difficulty. There has been in the papers some news about the Sindri factory taking over distribution. I do not know what stage that has reached.

Shri A. M. Thomas: May I draw the attention of the hon. Minister to the statement contained in the Government of India Ministry of Production publication, viz., "The entire production of Sindri is distributed through a fertilizer pool administered by the Food and Agriculture Ministry. It is intended, however, that Sindri will constitute its own marketing organization to take over distribution responsibilities." What does the hon. Minister say to this statement contained in the publication of the Production Ministry?

Dr. P. S. Deshmukh: That statement is correct, because the Sindri factory has been intending to do so for a long time, but the statement does not say that it has been finalised. There has been such a proposal which is believed to be under consideration.

Shri Sarangadhar Das: May I know, Sir, what is the godown space for stor-